

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2012
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

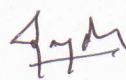
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016


NAME OF THE PARTIES: M/s. Sapphire Properties Pvt. Ltd.
V/s.
M/s. Unique Properties Pvt. Ltd. & Ors.

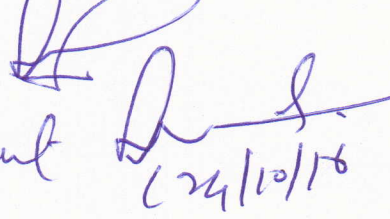
SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of
the Companies Act, 2013

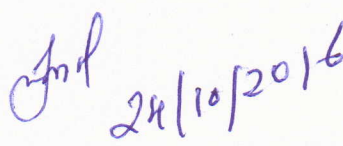
S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Rohaan Cama i/b Federal & Rasharilent	Counsel	
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27	Sankalp Anantwar a/w Rajit Shetty i/b Angus Partners for Respondent No. 8		
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37	Rakesh Malhotra Answering Respondent		 24/10/16 C.A. for Rakesh Malhotra
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47	Subhash Chaudhri Answering Respondent		 24/10/16
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57	Parash Vyas Answering Respondent		 24/10/2016
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OrderCP No.11 to 14/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 21.12.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)